

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
RAJYA SABHA  
**UNSTARRED QUESTION NO.11**  
ANSWERED ON 20.07.2023

**LACK OF SECURITY GUARDS FOR PROTECTION OF MONUMENTS**

11 MS. DOLA SEN:

Will the Minister of CULTURE be pleased to state:

- (a) whether Government has data of security guards who have been deputed for the protection of each monument in the country;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether Government is aware about the monuments which are lacking in security guards in the country and are susceptible to encroachments and proprietary harm;
- (d) if so, the details of the actions being undertaken for their protection; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION (SHRI G. KISHAN REDDY)

- (a) Yes, Sir. Archaeological Survey of India (ASI) at present has engaged 592 CISF personnel & 2578 private security personnel for the security of centrally protected monuments and protected areas in the country.
- (b)
- (c) In addition to the above, the protected monuments and areas are also being taken care of to by Multi Tasking Staff, hiredman-power such as casual workers, and through installing
- (e) CCTVs in sensitive locations. If any encroachment is noticed, legal action is initiated against the violators as per the provisions prescribed under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

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